

Date of
Order

Orders

23.8.91

None present for the parties.

D.B. not formed.

May be listed for hearing
on 22-11-91.

Arbatti
COURT OFFICER

22.11.91

For J.K. Kaushal Counsel for applicant
None present for Respondents

may be listed for

hearing on 18-2-92 as directed

by learned Counsel for applicant
to move

G.K. Krishna
Gopal Krishna
Member (Judl.)

(Kaushal Kumar),
Vice Chairman

18-2-92

Mr. J.K. Kaushal Counsel for petitioner
Mr. G.P. Sarda Counsel for Respondents

on the request made

by both sides, may be listed for
hearing on 13-7-92

G.K. Krishna
Gopal Krishna
Member (Judl.)

Kaushal
(Kaushal Kumar)
Vice-Chairman